

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

30. I.A. 2050/2022

I.A. 1259/2022

I.A. 1227/2022

I.A.894/2022

I.A. 2729/2021

IN

C.P.(IB)-4345(MB)/2019

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **23.09.2022**

NAME OF THE PARTIES: Midas Impex Pvt ltd

V/s

Prince Swr Systems Pvt Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on

03.10.2022.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

//SKS//

Sd/-
H. V. SUBBA RAO
Member (Judicial)